



# കേരള ഗസറ്റ് KERALA GAZETTE

## അസാധാരണം EXTRAORDINARY

ആധികാരികമായി പ്രസിദ്ധപ്പെടുത്തുന്നത്  
PUBLISHED BY AUTHORITY

വാല്യം 9  
Vol. IX

തിരുവനന്തപുരം,  
വ്യാഴം

Thiruvananthapuram,  
Thursday

2020 ഡിസംബർ 31  
31st December 2020

1196 ധനു 16  
16th Dhanu 1196

1942 പൗഷം 10  
10th Pousha 1942

നമ്പർ  
No.

3191

## SECRETARIAT OF THE KERALA LEGISLATURE

### NOTIFICATION

No. 5342/Table-1/2020/Leg

Thiruvananthapuram, 31<sup>st</sup> December , 2020.

In exercise of the powers conferred by sub-clause (a) of clause (2) of Article 174 of the Constitution of India, the Governor of the State of Kerala hereby prorogues the Twenty First Session of the Fourteenth Kerala Legislative Assembly with effect from December 31, 2020 at the conclusion of its sitting.



ഇന്ത്യൻ ഭരണഘടനയുടെ 174-ാം അനുച്ഛേദം (2)-ാം ഖണ്ഡം (എ) ഉപഖണ്ഡപ്രകാരം നൽകപ്പെട്ട അധികാരങ്ങൾ വിനിയോഗിച്ച് കേരള സംസ്ഥാന ഗവർണ്ണർ പതിനാലാം കേരള നിയമസഭയുടെ ഇരുപത്തൊന്നാം സമ്മേളനം 2020 ഡിസംബർ 31-ാം തീയതി അതിന്റെ സമ്മേളനം അവസാനിച്ചതുമുതൽ സമാപിപ്പിച്ചിരിക്കുന്നു.

By Order of the Governor,

S.V. UNNIKRISHNAN NAIR,  
Secretary, Legislative Assembly.

